

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

(16)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/164/ (IB)/2017
NAME OF THE PETITIONER(S) : SHRIRAM CITY UNION FINANCE LTD
NAME OF THE RESPONDENT(S) : REX ROTARY INDIA PVT LTD
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. For hearing the submissions of the both the parties, put up on 07.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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